

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†30
ANSWERED ON 19.07.2021**

INVESTMENT IN TOURISM SECTOR THROUGH FDI

**†30. SHRI SANJAY BHATIA:
SHRI SUBRAT PATHAK:
SHRI RODMAL NAGAR:
SHRI NAYAB SINGH:**

Will the Minister of TOURISM be pleased to state:

- (a) whether international companies want to invest in the tourism sector in India through Foreign Direct Investment (FDI);**
- (b) if so, the details in this regard;**
- (c) whether with a view to create employment opportunities in tourism sector the Government proposes to set up tourism centres and if so, the details in this regard; and**
- (d) whether the Government proposes to set up international tourism centres in Gorakhpur Parliamentary Constituency, North Bengal (Alipurduar) and Panipat of Karnal Parliamentary Constituency and if so, the details in this regard?**

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) and (b): Yes, sir. International entities are interested to invest in the tourism sector in India. 100% Foreign Direct Investment (FDI) is allowed under the automatic route in the Tourism and hospitality industry in India, subject to applicable regulations and laws. 100% FDI is allowed in tourism construction projects, including the development of hotels, resorts and recreational facilities. However, the Ministry of Tourism does not compile data on FDI in the tourism sector in India.

(c) to (d): Development of tourism, including setting up of tourism centres, is primarily the responsibility of the concerned State/UTs. However, Ministry of Tourism provides financial assistance under the schemes of 'Swadesh Darshan' and 'National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' for development of tourism infrastructure in the country, including those in Uttar Pradesh, West Bengal and Haryana. Submission of project proposals by the State Government/UTs and its sanctioning is a continuous process. The projects are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier. The details of the projects sanctioned under Swadesh Darshan and PRASHAD scheme are given at Annexure.

ANNEXURE**STATEMENT IN REPLY TO PARTS (c) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.†30 ANSWERED ON 19.07.2021 REGARDING INVESTMENT IN TOURISM SECTOR THROUGH FDI.**

The total number of sites identified for development under the scheme at present are 57 in 29 states/UTs. These sites are Amaravati, Srisailam and Simhachalam (Andhra Pradesh), Parasuram Kund (Lohit District, Arunachal Pradesh), Kamakhya and Srikrishnaguru Sevashram, Nasatra (Assam), Patna and Gaya (Bihar), Balmeshwari Devi Temple (Rajnandgaon, Chhattisgarh), St. Bom Jesus Church (Goa), Dwarka, Somnath and Ambaji in Banaskantha (Gujarat), Panchkula for development of Gurudwara Nada Saheb and Maa Mansha Devi Temple (Haryana), Maa Chintpurni (Una, Himachal Pradesh), Hazratbal, Katra and Sundarbani in Rajauri district (Jammu & Kashmir), Deogarh and Parasnath (Jharkhand), Chamundeshwari Devi (Mysuru District, Karnataka), Guruvayoor, St. Thomas International Shrine, Cheraman Juma Mosque (Kerala), Chawkihang Vihara (Leh), Omkareshwar and Amarkantak (Madhya Pradesh), Trimbakeshwar (Maharashtra), Charanthala Durga Temple-Babedpara, Nartiang Shakti Temple, Nongsawlia Church- Sohra, Madan Air Nar Sacred Pool Near Jowai (Meghalaya), Changsil Kai- Sairang, Presbyterian Church- Dawrpui, Khawruhlian, Solomon's Temple, Kidron Valley and Serkawr (Mizoram), Cathedral of Kohima, Noksen Church, Mission Compound, Aizuto, Molungkimong and Vankhosung-Wokha (Nagaland), Puri (Odisha), Amritsar and Ropar for development of Chamkaur Sahib (Punjab), Ajmer (Rajasthan), Yuksom (Sikkim), Kanchipuram, Vellankani and Rameshwaram (Tamil Nadu), Jogulamba Devi Temple (Telangana) Tripura Sundari- Agartala (Tripura), Varanasi, and Mathura (Uttar Pradesh), Badrinath, Kedarnath and Gangotri- Yamunotri (Uttarakhand) and Belur (West Bengal).

Since its launch in January 2015 and as on 02.07.2021 the Ministry has sanctioned 37 projects in 24 states with estimated expenditure of Rs. 1214.19 crore and a total amount of Rs. 675.89 crore has been released for these project from FY 2014-15. Out of these approved projects a number of projects have been completed as detailed in the table below:

Statement of projects (state wise)**(Rs. in crore)**

Sl. No.	State/UTs	Project Nos	Name of the Project	Year of Sanction	Approved cost	Amount Released
List of ongoing projects						
1.	ANDHRA PRADESH	1.	Development of Amaravati	2015-16	27.77	27.77

			Town, Guntur District as a Tourist Destination**			
		2.	Development of Srisailam Temple**	2017-18	47.45	37.96
2.	ARUNACHAL PRADESH	3.	Development of Parasuram Kund, Lohit Distt.	2020-21	37.88	05.01.21 Admn Sanction only.
3.	ASSAM	4.	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati**	2015-16	29.99	29.99
4.	BIHAR	5.	Development of basic facilities at Vishnupad temple, Gaya, Bihar**	2014-15	4.27	2.91
		6.	Development at Patna Sahib**	2015-16	41.54	33.23
5.	CHHATTISGARH	7.	Development of Maa Bamleshwari Devi Temple, Rajnandgaon, Dongargarh, Chhattisgarh	2020-21	43.33	12.16
6.	GUJARAT	8.	Development of Dwarka**	2016-17	13.08	10.46
		9.	Pilgrimage Amenities at Somnath**	2016-17	45.36	45.36
		10.	Development of Promenade at Somnath under	2018-19	47.12	44.76

			PRASHAD Scheme**			
7.	HARYANA	11.	Development of Nada Saheb Gurudwara and Mata Mansha Devi Temple in Panchkula District	2019-20	49.52	20.18
8.	JAMMU & KASHMIR	12.	Development at Hazratbal,	2016-17	40.46	32.37
9.	JHARKHAND	13.	Development of Baidyanathji Dham, Deoghar	2018-19	39.13	20.58
10.	KERALA	14.	Development at Guruvayur Temple**	2016-17	46.14	36.91
11.	MADHYA PRADESH	15.	Development of Omkareshwar	2017-18	44.83	35.87
		16.	Development of Amarkantak	2020-21	49.99	08.01.21 Admn Sanction only.
12.	MAHARASHTRA	17.	Development of Trimbakeshwar	2017-18	37.81	8.49
13.	MEGHALAYA	18.	Development of Pilgrimage Facilitation in Meghalaya	2020-21	29.32	6.53
14.	NAGALAND	19.	Development of Pilgrimage Infrastructure in Nagaland	2018-19	25.26	13.49
15.	ODISHA	20.	Infrastructure Development at Puri, Shree Jagannath Dham	2014-15	50.00	10.00

			Ramachandi - Prachi River front at Deuli under Mega Circuit			
16.	PUNJAB	21.	Development of KarunaSagar Valmiki Sthal at Amritsar **	2015-16	6.40	6.40
17.	RAJASTHAN	22.	Integrated Development of Pushkar/ Ajmer	2015-16	32.64	26.11
18.	SIKKIM	23.	Development of Pilgrimage Facilitation at Four Patron Saints, Yuksom	2020-21	33.32	9.50
19.	TAMILNADU	24.	Development of Kanchipuram **	2016-17	13.99	13.99
		25.	Development of Vellankani**	2016-17	4.86	4.86
20.	TELANGANA	26.	Development of Jogulamba Devi Temple, Alampur	2020-21	36.73	5.14
21.	TRIPURA	27.	Development of Tripura Sundari Temple, Udaipur	2020-21	37.84	10.59
22.	UTTARAKHAND	28.	Integrated Development of Kedarnath**	2015-16	34.78	27.83
		29.	Development of Infrastructure	2018-19	39.24	20.79

			for Pilgrimage Facilitation in Badrinath Ji Dham (Uttarakhand) under PRASHAD Scheme			
		30.	Augmentation of Pilgrimage Infrastructure Facilities and Gangotri and Yamunotri Dham in Uttarakhand under PRASHAD Scheme	2021-22	54.36	Sanctioned on 30.6.2021
23.	UTTAR PRADESH	31.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)**	2014-15	14.93	10.38
		32.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura**	2014-15	9.36	9.36
		33.	Development of Varanasi – Phase –I**	2015-16	20.40	16.32
		34.	Cruise Tourism in River Ganga, Varanasi	2017-18	10.72	8.57
		35.	Development of Varanasi Under Prashad Scheme –	2017-18	44.60	31.77

			Phase II			
		36.	Development of Infrastructure facilities at Govardhan, Mathura, UP	2018-19	39.74	21.87
24.	WEST BENGAL	37.	Development of Belur	2016-17	30.03	23.39
			Total		1214.19	675.89

**** Physical execution of the project completed**

SWADESH DARSHAN SCHEME

State wise details of projects sanctioned under the scheme:

(Rs. in crore)

S. No	State/ UTs	Swadesh Darshan			
		No. of Projects	Amt. Sanctioned	Amount released	Amount utilised
1.	Andhra Pradesh	3	141.53	141.77	137.83
2.	Arunachal Pradesh	2	146.49	124.05	110.51
3.	Assam	2	185.66	159.29	127.30
4.	Bihar	5	272.86	221.36	185.68
5.	Chhattisgarh	1	96.10	80.44	79.15
6.	Goa	2	197.00	185.38	170.47
7.	Gujarat	3	179.68	161.25	150.59
8.	Haryana	1	97.35	77.88	63.48
9.	Himachal Pradesh	1	80.69	59.85	35.18
10.	Jammu & Kashmir	6	522.35	396.05	306.14
11.	Jharkhand	1	52.72	15.07	4.25
12.	Karnataka	0	0	0	0
13.	Kerala	5	418.60	180.39	142.39
14.	Madhya Pradesh	4	350.67	315.26	303.36
15.	Maharashtra	2	73.07	40.43	27.88
16.	Manipur	2	126.03	104.36	98.13
17.	Meghalaya	2	184.1	138.89	106.30
18.	Mizoram	2	158.63	137.17	139.77
19.	Nagaland	2	195.50	175.95	155.61
20.	Odisha	1	70.82	52.96	50.3
21.	Punjab	1	91.55	41.45	17.89
22.	Rajasthan	4	310.63	229.85	220.16
23.	Sikkim	2	193.37	169.02	157.52
24.	Tamil Nadu	1	73.13	68.60	63.37

25.	Telangana	3	268.39	233.53	191.64
26.	Tripura	2	147.84	78.68	58.49
27.	Uttar Pradesh	8	490.71	414.60	352.92
28.	Uttarakhand	2	145.49	133.33	132.67
29.	West Bengal	1	85.39	68.31	62.67
30.	Andaman & Nicobar Islands	1	27.57	13.46	8.45
31.	Chandigarh	0	0	0	0
32.	Dadar & Nagar Haveli	0	0	0	0
33.	Daman & Diu	0	0	0	0
34.	Delhi	0	0	0	0
35.	Lakshadweep	0	0	0	0
36.	Puducherry	3	186.59	125.93	105.91
	Wayside Amenities Uttar Pradesh and Bihar	1	17.93	12.29	11.05
Total		76	5588.44	4356.85	3777.06
